

4.
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH
AT JAIPUR.

....
M.A.No. 322 /1994.

IN

Contempt Petition No. 55 /1994.

IN

Original Application No. 714 /1993.

....
Shri Ravindra Singh.

...Applicant.

Versus.

Shri A.K.Mehrotra.

...Non-petitioner.

....
Affidavit in support of the
Misc. Application.

....
I, N. L. Sunder s/o Modi Bhagat
aged about 53 years, presently working as
Divisional Personnel Officer, W.R.A. Ajmer
do hereby take oath and state as under:-

1. That I am the Officer-in-charge in the present case and am well conversant with the facts of the case.

2. That the annexed Misc. Application has been drafted under my instructions. I have carefully gone through the contents of the annexed application and have fully understood the same.

G. K.

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3. That the contents of the annexed application
&
are true and correct to my knowledge/also believed
to be true and correct on the basis of legal advise.

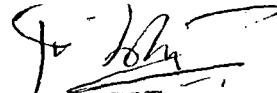

 DEPONENT
मण्डल कार्मिक अधिकारी
Divl Personnel Officer
Verification पश्चिम रेलवे, अजमेर
Western Railway AJMER

I, the deponent above named do hereby take
oath and verify that all what is contained in my
above affidavit is true and correct to my personal
knowledge and belief. Nothing material has been
concealed add that no part of it is false.

So, help me God.

Jaipur,

Dt/-


 DEPONENT
मण्डल कार्मिक अधिकारी
Divl Personnel Officer
पश्चिम रेलवे, अजमेर
Western Railway AJMER

Identified by: